

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No. HC.VII-128/2023/51 /A**

From :- Smti Jayshree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Poli Katakai,  
Member,  
Motor Accidents Claims Tribunal,  
Dhubri.

Dated Guwahati the 8<sup>th</sup> January, 2025.

Sub: **Casual leave.**

Ref:- Your letter No. MACT/ESSTT/DHU/02/2021-24/3084, dtd. 19.12.2024.

Madam,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 31.12.2024, along with station leave permission from the morning of 31.12.2024 till the evening of 01.01.2025.** The next senior most Judicial Officer available at the station would remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-128/2023/ 52 /A, dated , 08-01-2025**  
Copy to:

1. The Project Manager, Gauhati High Court, Guwahati.

**JT. REGISTRAR (VIGILANCE)**

*(Signature)*